

(क) जी नहीं।

(ख) भारत ने अन्तरिक्ष अनुसन्धान के सम्बन्ध में पश्चिम जर्मनी, फ्रांस, जापान, इंग्लैण्ड, अगरीका और सोवियत संघ के साथ मिलकर कार्यक्रम बनाया है। इस सम्बन्ध में इन देशों के साथ करार किये गये हैं। इस मामले में, अब तक की गई प्रगति का विवरण परमाणु ऊर्जा विभाग के वार्षिक प्रतिवेदनों में दिया गया है।

राज्यों में नरबलि के मामले

5067. श्री लालजी भाई : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) वर्ष 1971-72 के दौरान राज्य-वार भारत के किन-किन स्थानों पर नर-बलि दी गई थी ; और

(ख) दानी व्यक्तियों के खिलाफ क्या कार्यवाही की गई है ?

गृह मंत्रालय में उपमंत्री (श्री एफ० एच० मोहम्मिन) : (क) और (ख). उपर्युक्त सूचना के अनन्तर जो कि राज्य सरकारों तथा संघ राज्य क्षेत्र प्रशासनों से प्राप्त हुई है तथाकथित मानवबलि के चार मामले 1971 में और सात मामले 1972 में (अक्तूबर तक) हुये। राज्यवार सूचना सभा पटल पर रखे गये विवरण में दी जाती है। [प्रश्नालय में रखा गया। देखिये संख्या LIT-4643.../73]

Five Point task to Boost Electronic Output

5068. SHRI D. K. PANDA: Will the Minister of ELECTRONICS be pleased to state:

(a) whether the Electronics Commission is engaged in five-point task to boost electronic output; and

(b) if so, the outlines thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT): (a) and (b). Some of the measures that are expected to boost the electronics output in the country alongwith achieving an increasing degree of self-reliance, that have been taken by the Electronics Commission (Department of Electronics) are:—

(i) A Task Force has been appointed by the Planning Commission with the Chairman, Electronics Commission, as its Chairman to prepare a Report on the Telecommunication and Electronics Industries for the Fifth Five Year Plan. The Task Force in turn set up seven Working Groups to cover various sectors. The Working Groups Reports have been discussed by the Task Force and an interim report made available to Planning Commission. The final Report of the Task Force will soon be ready. This Report will provide an outline for the growth of the electronics industry through the Five Plan period.

(ii) Technical Panels of Experts were set up by the Electronics Commission in specific areas of interest to the Industry viz., Electronic Desk Calculators, Semi-Conductor devices, TV Glass Tubes, Ferrites, Mini Computers and Connectors. The reports of the first four have been received

and follow-up action is in progress in the light of recommendations made in them. The recommendations relate to licensing guidelines setting up of new production and commercial facilities etc.

- (iii) The Department of Electronics set up (at the instance of the Planning Commission) two Evaluation Teams—one on Bharat Electronics Ltd., and other on Indian Telephone Industries to review their production programme and to recommend action-oriented measures for achieving full utilisation of capacity and to improve their overall performance. The draft reports of the two teams are ready and are being finalised for submission shortly. The overall programme submitted by Electronics Corporation of India Ltd., has been examined by Electronics Commission and approved. Additionally, the programme for the manufacture of small and medium-sized computers at the Electronics Corporation of India, Hyderabad, a Govt., of India public-sector undertaking has been approved by the Electronics Commission and finances provided to the undertaking in the form of both loan and grant.
- (iv) Specific encouragement has been given for technically qualified entrepreneurs to go into areas such as the TV receiver industry, Electronic Desk Calculators and others. A large number of licences/approvals have been accorded in this field and production of TV receivers is expected to increase significantly in the current year. Over 1,000 Electronic Desk Calculators have been sold last year and the

number is expected to be multiplied four times during the current year.

- (v) In accordance with the policy announced by the Government of India, applications for fuller utilisation of existing capacity were received in the Department and expeditiously dealt with. Six cases have been approved on this basis which would enable existing companies to significantly expand their present output.
- (vi) To promote both production and the quality of electronic items produced by the small-scale units, the Electronics Commission has offered to every State Government a grant of upto Rs. 25 lakhs to meet upto 75 per cent of the cost of setting up a Testing and Development Centre in each State. The rest of the expenditure is to be borne by the State Government. Further, the Electronics Commission is in close touch with various State Governments and is assisting them to draw up plans for establishing new electronics units in their states. A special Electronics Development Committee has been constituted in West Bengal and an Electronics Development Corporation has been set up in Kerala.
- (vii) An Export Processing Zone for Electronics is being set up at Santa Cruz near Bombay in cooperation with the Trade Development Authority under the Ministry of Commerce. A wide variety of Electronic components and equipments are proposed to be manufactured in the Zone on a hundred per cent export-oriented basis. Exports are also being stimulated in the industry

through careful assessment of capabilities of units and imposing export obligations on them.

- (viii) Research and Development efforts in the field of Electronics are being assisted both financially and otherwise to contribute effectively to self-reliance and increased production. A National Seminar on Research and Development in Electronics was organised by the Electronics Commission in January, 1973. Areas in which R&D work is to be undertaken have been identified by Working Groups of experts. R&D grants are being made to Institutions and public-sector organisations for undertaking specific development work in sophisticated areas in Electronics.

Issue of Letters of Intent/Licences for setting up of Industries in Gujarat

5069. SHRI D. P. JADEJA: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state the salient features of the letters of intent/industrial licences issued during the last two years for industries to be set up in Gujarat?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM): During 1971 and 1972 199 Letters of Intent and 128 Industrial Licences were granted for establishing industries in Gujarat. These related to metallurgical industries, electrical equipment, telecommunication, transportation, industrial machinery, machine tools miscellaneous machinery and engineering industries, commercial office and household equipments, industrial instruments.

4092 LS—6.

scientific instruments, fertilizers, chemicals, dye stuffs, drugs and pharmaceuticals, textiles, paper and pulp including paper products, food processing industries, vegetable oils and vanaspati, rubber goods, glass, ceramics, cement and gypsum products. Details of all letters of intent and licences issued, including articles of manufacture, location of units etc., are periodically published in a number of journals, viz., the Weekly Bulletin of Industrial Licences, Import Licences and Export Licences, the Weekly Indian Trade Journal and the monthly Journal of Industry and Trade. Copies of these publications are available in the Parliament Library.

पिन कोड प्रणाली में प्राप्त सफलता

5070. श्री श्रीकृष्ण अग्रवाल :
श्री अजीत कुमार शाहा :

क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) पिछले वर्ष से प्रचलित पिन कोड प्रणाली में अब तक कितनी सफलता प्राप्त हुई है ;

(ख) क्या देश के सभी वितरण क्षेत्रों में इस प्रणाली को काम में लाया जा रहा है ; और

(ग) यदि नहीं, तो इसके क्या कारण हैं ?

संचार मंत्री (श्री हेमवती नन्दन बहुगुणा) : इस तरह के मामलों में जैसा कि आम तौर पर होता है, आम जनता की प्रतिक्रिया बहुत धीमी है। तथापि प्रगति सन्तोषजनक है।